

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

54/14(1)/ND/18

IN THE MATTER OF:
M/s Mamram Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 14(1)

Coram:

R.VARDHRAJAN,
Hon'ble Member (Judicial)
V.K.Subburaj,
Hon'ble Member (Technical)

Order delivered on 19.04.2018

For the Petitioner/Applicant :
For the Respondent :

ORDER

Learned counsel for the petitioner is present. Heard. Order reserved, subject to clarifications, if any.



(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
19.04.2018



(R. VARADHARAJAN)
MEMBER (JUDICIAL)